

**Indian Institute of Information Technology in Nagpur**

1340. SHRI AVINASH PANDE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has approved the setting up of an Indian Institute of Information Technology at the site selected and proposed in Nagpur; and
- (b) if so, the details and time-frame proposed for the same and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Yes, Sir. The proposal for establishment of Indian Institute of Information Technology (IIIT) in Public Private Partnership (PPP) mode at Mouja Waranga, Tehsil Nagpur (Rural), District Nagpur, Maharashtra has been approved on 1st May, 2015. The Institute is expected to begin its academic session in 2016-17.

**Parameters under right to Education in Maharashtra**

1341. SHRI AJAY SANCHETI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of parameters set under Right to education;
- (b) how States have performed under each of the above parameters;
- (c) whether Maharashtra has made positive strides in implementing these parameters, if so the States which have lagged behind in implementation of these parameters; and
- (d) steps taken by Government to help States in achieving targets under these parameters?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The status of different parameters as specified by the Right of Children to Free and Compulsory Education (RTE) Act, 2009 under Sarva Shiksha Abhiyan (SSA), state/UT wise including Maharashtra is given in the Statement (*See below*).

- (c) Maharashtra has adopted the Right of Children to Free and Compulsory Education (RTE) Act, 2009 and has notified all the mandatory sections of the Act. Maharashtra has achieved universal access for both primary and upper primary schools as per neighbourhood norms of the State. The Pupil Teacher Ratio (PTR) in the Government